

आयकर अपीलिय अधिकरण  
मुंबई पीठ "एस एम सी" , मुंबई  
IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH "SMC", MUMBAI  
श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष  
BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER  
आअसं. 7713/मुं/2019 (नि.व.2014-15)  
ITA NO.7713/MUM/2019 (A.Y.2014-15)

Nitin S. Gala (HUF)

A-1303, Nahar Sarvodaya Heights CHS Ltd.,  
Sarvodaya Parshvanath Nahur Village,  
Mulund (West),  
Mumbai-400080.

PAN: **AAFHN9083F**

..... अपीलार्थी /Appellant

बनाम Vs.

ITO 29(2)(4)

Kautilya Bhawan, Bandra Kurla Complex,  
Mumbai-400051

..... प्रतिवादी /Respondent

अपीलार्थी द्वारा/ Appellant by : Sh. Nishit Ajmera

प्रतिवादी द्वारा/Respondent by : Sh. Sanjay J. Sethi

सुनवाई की तिथि/ Date of hearing : 02/06/2021

घोषणा की तिथि/ Date of pronouncement : 02/06/2021

आदेश/ ORDER

**PER VIKAS AWASTHY, J.M:**

This appeal by the assessee is directed against the order of Commissioner of Income Tax (Appeals)-40, Mumbai [hereinafter referred to as 'the CIT(A)'] dated 22/11/2019 for the assessment year 2014-15.

2. A communication dated 29/05/2021 has been received from the Chartered Accountant of assessee stating that the assessee has opted for

'Viwad Se Vishwas Scheme, 2020'( in short 'VSVS') and hence, want to withdraw the appeal.

3. Shri Sanjay J. Sethi representing the Department stated that the Department has no objection if the assessee wants to withdraw appeal to avail the benefit of 'VSVS'.

4. A perusal of above communication shows that the assessee's declaration under VSVS for the impugned assessment year has been accepted and the Designated Authority has issued Form-5. In view of above, the appeal by assessee is dismissed as withdrawn.

Order pronounced in the open court on **Wednesday**, the **2<sup>nd</sup>** day of June, 2021.

Sd/-

(VIKAS AWASTHY)

न्यायिक सदस्य / JUDICIAL MEMBER

मुंबई/Mumbai, दिनांक/Dated: 02/06/2021

SK, PS

**प्रतिलिपि अग्रेषितCopy of the Order forwarded to :**

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT, Mumbai
6. गार्ड फाइल/Guard file.

आअसं. 7713/मुं/2019 (नि.व.2014-15)  
ITA NO.7713/MUM/2019 (A.Y.2014-15)

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)  
**ITAT, Mumbai**